

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1098
TO BE ANSWERED ON 24TH JULY, 2026**

MANDATORY FRONT-OF-PACKAGE WARNING LABELS

1098. SHRI E T MOHAMMED BASHEER:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to introduce mandatory Front-of-Package (FoP) warning labels on packaged foods containing High in Fat, Sugar and Salt (HFSS) and if so, the details thereof;
- (b) whether the Government proposes to prescribe upper limits for sugar, salt and total fat and regulate the advertising and marketing of unhealthy food products particularly those targeted at children; and
- (c) if so, the details thereof, along with plan of action of the Government in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (c): Food Safety and Standards Authority of India (FSSAI) is mandated to lay down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption. The implementation and enforcement of the Food Safety and Standards Act, 2006 is a shared responsibility between the Central and State Governments.

FSSAI has notified the Food Safety and Standards (Labelling and Display) Regulations, 2020 that mandates the mentioning of nutritional information on the labels w.r.t salt, sugar and fat for consumer to make informed choices while selecting the food articles. The matter of introducing Front of Pack Nutritional Labelling and rating system is sub-judice in the Hon'ble Supreme Court of India.

FSSAI has also notified the Food Safety and Standards (Safe Food and Balanced Diets for Children in School) Regulations, 2020 outlining the responsibilities of school authorities to ensure the availability of safe and nutritious food on school premises while also promoting balanced diets in and around school campuses. The School Authority shall encourage and promote consumption of a safe and balanced diet in the school canteen or mess or kitchen based on guidance from “Dietary guidelines for Indians school.
